

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 89 of 2011

Dated :1st February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Limited ... Appellant(s)

Versus

Chhattisgarh State Power Generation Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. K. Gopal Chaudhary with
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s): Ms. Suparna Srivastava for R.1, 2 & 5
Mr. M.G. Ramachandran,
Ms. Sneha Venkataramani for R. 6

ORDER

Post the matter for further hearing on 16.02.2012.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs